

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.101/2001

Tuesday this the 6th day of February, 2001

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Dominic Ponsek S/o Joseph Ponsek,
aged 46 years,
Vellappally House, Kochi.25
now working as TO(A), Telephone Exchange,
Kalammasury.Applicant

(By Advocate Mr. K.K.Balakrishnan)

v.

1. Union of India, represented by
the Secretary, Ministry of Communications,
Sanchar Bhavan, New Delhi.
2. Chief General Manager,
Bharath Sanchar Nigam Limited,
Kerala Circle,
Trivandrum.33.Respondents

(By Advocate Mrs. A. Rajeswari)

The application having been heard on 6.2.2001, the
Tribunal on the same day delivered the following:

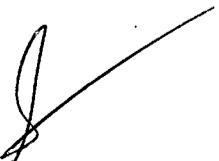
O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

Applicant seeks to direct the 2nd respondent to
review the result of the applicant to consider his
promotion and also to produce all the connected files,
answer papers, mark lists and moderation marks applied to
six failed candidates in the J.T.O. Departmental
Examination, including that of applicant conducted in
February, 1996.

2. When OA was taken up, learned counsel appearing
for the applicant submitted that it is suffice to permit
the applicant to submit a representation to the second
respondent for redressal of his grievance and to direct

contd....



.2.

the second respondent to pass appropriate orders within a time frame. Learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

3. Accordingly the applicant is permitted to submit a representation to the second respondent through proper channel within two weeks from today. If such a representation is received, the second respondent shall consider the same and pass appropriate orders within three months from the date of receipt of the representation.

4. The Original Application is disposed of as aforesaid. No costs.

Dated the 6th day of February, 2001



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

S.